

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3707
ANSWERED ON:19.04.2005
APPROVAL TO INSTITUTIONS IN MADHYA PRADESH
Argal Shri Ashok

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Gram Chetna Samiti, Chambal Vikas Sansthan, non-residential School and Jan Sewa Samiti Crafts Training Centre in Muraina Madhya Pradesh have been approved by the Government;
- (b) if so, whether these institutions have applied for any Central grants; and
- (c) if so, the details and the time by which the grant is likely to be released?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a) to (c) Chambal Vikas Sansthan and Gram Chetna Samiti, District Muraina, Madhya Pradesh were sanctioned the project of Non-Residential Schools during 1999-2000 and 2000- 01, respectively. Jan Seva Samiti, District Muraina, Madhya Pradesh was sanctioned the project of Knitting, Weaving and Handloom Training Centre during 2000-01. These projects were inspected by the Ministry during 2001-02 and were found to be non-functional. The proposals of these organisations, therefore cannot be considered for release of further grant